HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar) ****

ORDER

No.: 796 of 2022/RG

Dated: 20/07/2022

In partial modification to the High Court Order No. 662 of 2022/RG Dated 13.06.2022, Hon'ble the Chief Justice, High Court of Jammu & Kashmir and Ladakh has been pleased to nominate Hon'ble Mr. Justice Sanjeev Kumar as the Chairperson of the High Court Legal Services Committee.

By Order

(Sanjeev Gupta) Registrar Gan **Registrar General**

No: 22799-828/R4/CUS, Dated:

Copy of above forwarded to the:

- 1. Principal Secretary to the Hon'ble Chief Justice, High Court of J&K and Ladakh.
- 3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
- 4. Registrar Inspection, High Court of J&K and Ladakh, Srinagar.
- 5. Director, J&K State Judicial Academy, Srinagar.
- 6. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
- 7. Member Secretary, Legal Services Authority, J&K and Ladakh.
 - for information and necessary action.
- 8. Secretary, High Court Legal Services Committee for information and with the direction to communicate the same to all the Members of the Committee.
- 9. CPC, e-Courts. High Court of J&K. for uploading the same on the official website of the High Court of J&K and Ladakh.
- 10. Director Finance High Court of J&K and Ladakh, Srinagar for information.
- 11. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
- 12. Order File.

Registrar General